

House. [See Appendix III annexure No. 112].

Protest Week by All India Railway-men's Federation

2769. **Shri P. C. Borooah**: Will the Minister of **Railways** be pleased to state:

(a) whether the All India Railway-men's Federation has given notice of their decision to observe a protest week beginning from 25th May, 1962;

(b) if so, what are their grievances; and

(c) what steps are being taken by Government in the matter?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) and (b). No notice was given by the Federation but a casual mention was made by the Federation in one of the references about their decision to observe "anti-Victimisation Week" from 25th May 1962. The allegation of victimisation against the Railway Administration is not correct as those against whom action had been taken as a result of July '60 strike have not been dealt with harshly.

(c) No particular steps were necessary and the Week has already passed. As already mentioned from time to time, cases specifically taken up by Members of Parliament would be looked into again.

Afforestation on Kumaun Hills

2770. **Shri E. Madhusudan Rao**: Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether Government are considering a proposal for the afforestation of the Kumaun Hills, Punjab Hills etc. as a measure of flood controls in the country;

(b) if so, the details of the scheme, if finalised; and

(c) the estimated cost thereof?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) to (c). Information is being collected from the concerned States and will be laid on the Table of the House as soon as received.

Development of Agricultural Products

2771. **Shri E. Madhusudan Rao**: Will the Minister of **Food and Agriculture** be pleased to state:

(a) the contributions of the Indian Agricultural Research Institute, New Delhi for the technique and development of Agricultural products in the country; and

(b) the details of the research work now being undertaken in the Institute for the betterment of agricultural products in the country?

The Deputy Minister in the Ministry of Food (Shri A. M. Thomas): (a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 113].

Booking of "E" Item Commodities in Baroda Division

2772. { **Shri D. J. Naik**;
 { **Shri C. M. Kedaria**;

Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that considerable difficulties are being experienced in booking of "E" item commodities for the last 4 months in Baroda Division;

(b) the number of wagons asked for and allotted for "E" item commodities during the last four months, monthwise in Baroda Division; and

(c) the steps intended to be taken to relieve the situation?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Due to operational reasons loading of class 'E' traffic in Baroda Divi-

sion was affected to some extent this year.

(b) Month	Loading (in terms of BG wagons)	(in BG	Outstanding at the end of the month (in terms of BG wagons).
Feb. 1962 .	2097		787
March 1962	1897		709
April 1962	1198		1272
May 1962 .	1465		1306

(c) Endeavours are being made to step up loading of traffic in item 'E' in Baroda Division within the available wagon resources.

Medical Students from NEFA, Nagaland and Manipur

2773. **Shri Tombi:** Will the Minister of Health be pleased to state:

(a) whether there is any special arrangement to admit a good number of students from backward areas of NEFA, Nagaland and Manipur in medical colleges and post-graduate classes in the country to bring them up on par with others in India; and

(b) if so, the details thereof and action taken in the matter?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). Arrangements are made by the Government of India every year for the reservation of seats in medical colleges for admission of students belonging to the Union Territories (other than Delhi) including NEFA, Nagaland and Manipur, as there are no medical colleges in those Territories. All candidates belonging to Union Territories (other than Delhi) who applied to the Ministry of Health for admission against the reserved seats and had secured at least 45% of the aggregate marks at the Intermediate Science (Medical Group) or equivalent examination in the four compulsory subjects viz. English, Chemistry, Physics and Biology, were allotted seats in the medical colleges during 1961-62. Relaxation up to 5% in marks obtained was made in respect of candidates belonging to Scheduled Castes/Tribes provided seats

were available in the colleges accepting such students with lower percentage of marks.

Arrangements have been made for the reservation of seats in the following medical colleges for the admission of students (boys and girls) belonging to the Union Territories of Himachal Pradesh, Manipur, Tripura, Andaman and Nicobar Islands, Laccadive Minicoy and Amindivi Islands, Nagaland, NEFA and Goa, for the academic years 1962-63:—

Sl. No. Name of the Medical College

1. Medical College, Warangal.
2. Guntur Medical College, Guntur.
3. Medical College, Kakinada.
4. Assam Medical College, Dibrugarh.
5. Medical College, Gauhati.
6. Darbhanga Medical College, Laheriasarai.
7. Lady Haridinge Medical College, New Delhi.
8. Maulana Azad Medical College, New Delhi.
9. M.P. Shah Medical College, Jamnagar.
10. Medical College, Jabalpur.
11. Medical College, Bhopal.
12. Medical College, Madras.
13. Medical College, Manipal.
14. Medical College, Amritsar.
15. Medical College, Patiala.
16. Medical College, Pondicherry.
17. S.M.S. Medical College, Jaipur.
18. Medical College, Agra.
19. Bankura Sammilani Medical College, Bankura.
20. Medical College, Calcutta.
21. Nilratan Sircar Medical College, Calcutta.
22. Medical College, Srinagar.

Every effort is being made to reserve seats for students belonging to Union Territories (other than Delhi) in these medical colleges. However